NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 1(ND)/2014

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY:

M/s. Servsystem Pvt. Ltd. & Ors. V/s. M/s.

Rose Serviced Apartments (India) Pvt. Ltd. &

Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Ms. Payal Chandra, Advocate

For the Respondents (s):

Mr. H. L. Tiku, Sr. Advocate with

Mr. Rajnish Sinha, Advocate Mr. Nikhil Jain, Advocate

ORDER

This case has been received on transfer from the Hon'ble Principal Bench.

To come up on 24th November, 2017.

(Ina Malhotra)

Member (J)